

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 154, 156 & 157 of 2014**

**Dated : 5<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 154 of 2014**

**North Eastern Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Appeal No. 156 of 2014**

**Southern Eastern Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Appeal No. 157 of 2014**

**Western Eastern Electricity Supply Co. of Orissa Ltd. .... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Aditya Panda**

**Counsel for the Respondent(s):**

**Mr. Prashanto Chandra Sen  
Mr. Rutwik Panda  
Ms. Anshu Malik  
Ms. Anushruti for R.1**

**ORDER**

Post these matters on **15.09.2014** for further submissions along with Appeal No. 115 of 2013.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**Ts/kt**